

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

DISTRICT JUDGES - Promotions, Transfers and Postings of District Judges - ORDERS - ISSUED.

ROC.NO.690/2019-B.SPL.

NOTIFICATION NO.589-B.SPL.

DATED:12.09.2019.
READ:

1. High Court's Notification No.440-B.Spl., dated 17.06.2019
2. High Court's Notification No.481-B.Spl., dated 16.07.2019
3. G.O.Ms.No.57, Law (L.A & J - SC.F) Department, dated 06.09.2019 from Government of Andhra Pradesh, Amaravathi.

The High Court made the following Promotions, Transfers and Postings of District Judges:-

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The Senior Civil Judges, mentioned in Column Number 2 who are appointed as District Judges (Entry Level) by promotion under 65% quota for the year 2019, vide G.O.Ms.No.57, Law (L.A & J - SC.F) Department, dated 06.09.2019 from Government of Andhra Pradesh, Amaravathi., are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts and also the posts which his/her predecessor was holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI A.MOSES, Prl. Senior Civil Judge, Kurnool.	VI Addl. District and Sessions Judge, Gooty, Ananthapuram District (post kept vacant)	Addl. Senior Civil Judge, Kurnool.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VIII Addl. District and Sessions Judge, Ananthapuram.

2.	SRI V.NARESH, Senior Civil Judge, Allagadda, Kurnool District	XI Addl. District and Sessions Judge, Piler, Chittoor District (post kept vacant)	Prl. Senior Civil Judge, Nandyal, Kurnool District	II Addl. District and Sessions Judge, Madanapalle, Chittoor District.
3.	SRI D.AMMANA RAJA, Prl. Senior Civil Judge, Kakinada, East Godavari District.	V Addl. District and Sessions Judge, Allagadda, Kurnool District (post kept vacant)	I Addl. Senior Civil Judge, Kakinada.	III Addl. District and Sessions Judge, Nandyal, Kurnool District.
4.	SRI R.SARATH BABU, Addl. Senior Civil Judge, Ongole, Prakasam District	IX Addl. Addl. District and Sessions Judge, Kovvur, West Godavari District (post kept vacant)	Prl. Senior Civil Judge, Ongole, Prakasam District	IV Addl. District and Sessions Judge, Tanuku/III Addl. District and Sessions Judge, Bhimavaram.
5.	SRI S.RAMANAI AH, Senior Civil Judge, Kadiri, Ananthapuram District.	VII Addl. District and Sessions Judge, Gudur, Nellore District (post kept vacant)	Senior Civil Judge, Penukonda, Ananthapuram District	VIII Addl. District and Sessions Judge, Nellore
6.	SRI P.VASU, II Addl. Senior Civil Judge, Anakapalle, Visakhapatnam District	II Addl. District and Sessions Judge, Proddatur, Kadapa District (post kept vacant)	Prl. Senior Civil Judge, Anakapalle, Visakhapatnam District	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Kadapa.
7.	SRI SHAIK MOHD. FAZULULLAH, Senior Civil Judge, Parchur, Prakasam District	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Prakasam at Ongole, VICE Sri S.Ramesh, transferred.	Senior Civil Judge, Chirala, Prakasam District	Sri S.Ramesh.

8.	On relief, Sri S.Ramesh, Special Judge for trial of cases under SCs and STs (POA) Act, 1989- cum-VII Addl. District and Sessions Judge, Prakasam at Ongole.	I Addl. District and Sessions Judge, Prakasam at Ongole (post kept vacant)	--	Sri S.Ramesh, on relief by his successor shall take charge of his post from Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Ongole, Prakasam District.
9.	KUM D.LAKSHMI, Prl. Senior Civil Judge, Guntur.	V Addl. District and Sessions Judge, Rayachoti, Kadapa District (post kept vacant)	I Addl. Senior Civil Judge, Guntur.	III Addl. District and Sessions Judge, Rajampet, Kadapa District.
10.	SRI D.YEDUKONDALU, Prl. Senior Civil Judge, Tirupati, Chittoor District	VIII Addl. District and Sessions Judge, Vijayawada, Krishna District (post kept vacant)	Addl. Senior Civil Judge, Tirupati, Chittoor District	Sri D.Yedukondalu, shall take charge of his post and also the post of Special Court for trial of Criminal Cases relating to elected MPs and MLAs of the State of Andhra Pradesh, Vijayawada, and will be in full additional charge of the said post until further orders.
11.	SRI V.S.S.SRINIVASA SARMA, Senior Civil Judge, Kovvur, West Godavari District.	IV Addl. District and Sessions Judge, Tanuku, West Godavari District (post kept vacant)	Senior Civil Judge, Tadepalligudem, West Godavari District	III Addl. District and Sessions Judge, Bhimavaram, West Godavari District.
12.	SRI C.N.MURTHY, Secretary, District Legal Services Authority, Kadapa.	II Addl. District and Sessions Judge, Amalapuram, East Godavari District (post kept vacant)	Addl. Senior Civil Judge, Kadapa.	III Addl. District and Sessions Judge, Kakinada, East Godavari District.
13.	SRI G.BHUPAL REDDY, Chief Metropolitan Magistrate, Vijayawada, Krishna District.	IV Addl. District and Sessions Judge-cum- II Addl. Metropolitan Sessions Judge, Visakhapatnam, VICE Sri A.Satyanand, transferred.	I Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District	Sri A.Satyanand.

14.	On relief, Sri A.Satyanand, IV Addl. District and Sessions Judge-cum-II Addl. Metropolitan Sessions Judge, Visakhapatnam.	III Addl. District and Sessions Judge- cum-Special Judge for SPE and ACB Cases, Visakhapatnam (post kept vacant)	--	Sri A.Satyanand, on relief by his successor will regularly assume charge as III Addl. District and Sessions Judge- cum-Special Judge for SPE and ACB Cases, Visakhapatnam which post he is holding full additional charge.
15.	SMT. M.MADHURI, III Addl. Senior Civil Judge, Kakinada, East Godavari District.	Judge, Family Court- cum-III Addl. District and Sessions Judge, Vizianagaram, VICE Smt. K.Sudhamani,	II Addl. Senior Civil Judge, Kakinada, East Godavari District.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989- cum-IV Addl. District and Sessions Judge, Vizianagaram.
16.	On relief, Smt. K.Sudhamani, Judge, Family Court- cum-III Addl. District and Sessions Judge, Vizianagaram.	I Addl. District and Sessions Judge, Vizianagaram (post kept vacant)	--	Special Judge for trial of cases under SCs and STs (POA) Act, 1989- cum-IV Addl. District and Sessions Judge, Vizianagaram.
17.	SRI P.V.S. SURYANARAYANA MURTHY, Prl. Senior Civil Judge, Chittoor.	IX Addl. District and Sessions Judge, Chittoor (post kept vacant)	Addl. Senior Civil Judge, Chittoor.	VIII Addl. District and Sessions Judge, Chittoor.
18.	SRI K.SEETHARAMA KRISHNA RAO, Senior Civil Judge, Gudur, Nellore District.	IX Addl. District and Sessions Judge-cum- Special Court for trial of Offences against Women, Machilipatnam, Krishna District (post kept vacant)	I Addl. Senior Civil Judge, Nellore.	Special Judge for trial of cases under SCs and STs (POA) Act- cum-X Addl. District and Sessions Judge, Machilipatnam.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, and also the posts for which the officers are holding full additional charge, till the substitute posted takes charge.

- NOTE:
1. All the officers shall get themselves relieved from their present posts on or before 18.09.2019 and join in their new posts on or before 23.09.2019 without fail.
 2. All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.
 3. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court for information.
 4. All the officers who are under orders of promotion/transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 5. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.



REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.

7. THE PRL. DISTRICT AND SESSIONS JUDGES:

Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.

8. THE I ADDL. DISTRICT AND SESSIONS JUDGES

Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.

9. The Pay and Accounts Officer, Government of Andhra Pradesh Amaravathi, Guntur District.

10. THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub Treasury Officers)

Ananthapuram, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram, Eluru.

11. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Judicature, Hyderabad